



**OFFICE OF THE
DISTRICT LEGAL SERVICES AUTHORITY
WEST TRIPURA, AGARTALA, Phone & Fax : 0381-2315093,
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No. F.1A (5)-DLSA/WEST/ESTT/LOK ADALAT/21/ 4156-97

10th March, 2022

NOTIFICATION

The District Legal Services Authority, West Tripura, Agartala under the aegis of NALSA in exercise of the powers conferred under Section 19(1) of the Legal Services Authorities Act, 1987 and Regulation 6(c) of the National Legal Services Authority (Lok Adalat) Regulations, 2009, hereby constitutes the following Lok Adalat Benches with the following Presiding Officers and Members/Conciliators for the National Lok Adalat, 2022 scheduled to be held on 12.03.2022 in order to exercise its jurisdiction under section 19(5) of the Legal Services Authorities Act, 1987 for determination and to arrive at a compromise / settlement of the cases relating to pending MACT Cases (83 Nos.), Matrimonial Disputes (65 Nos.), Criminal Compoundable Cases (89 Nos.), cases under NI Act (83 Nos.) and other Civil Cases (07 Nos.) referred to the Lok Adalat Benches.

The place of sitting of the Lok Adalat Bench Nos. 01 to 04 will be in the Court premises of the Ld. District & Sessions Judge, West Tripura, Agartala, Bench Nos. 05 & 06 in the Court Complex of the Ld. Judge, Family Court, West Tripura, Agartala, and Bench Nos. 07 to 09 in the Court Complex of the Ld. Chief Judicial Magistrate, West Tripura, Agartala, from 10:00 a. m. to 3:00 p. m.

Sl. No.	Lok Adalat Bench No.	Name of the Presiding Officers & Conciliators
01	01 (MAC Cases)	Presiding Officer :- Sri Angshuman Debbarma, Ld. District & Sessions Judge, West Tripura, Agartala; Conciliator :- i) Sri Anjan Kanti Pal, Ld. Advocate, T.B.A., Agartala, Contact No. 9862212021;
02	02 (MAC Cases)	Presiding Officer :- Sri Gobinda Das, Ld. Addl. District & Sessions Judge, West Tripura, Agartala, Court No. 02; Conciliator :- i) Md. Jahirul Islam, Ld. Advocate, T.B.A., Agartala, Contact No. 9436589531;
03	03 (MAC Cases)	Presiding Officer :- Sri Mridul Chakraborty, Ld. Addl. District & Sessions Judge, West Tripura, Agartala, Court No. 05; Conciliator :- i) Smt. Anamika Dhar, Ld. Advocate, T.B.A., Agartala, Contact No. 9862114795;
04	04 (MAC Cases)	Presiding Officer :- Sri Debasish Kar, Ld. Addl. District & Sessions Judge, West Tripura, Agartala, Court No. 04; Conciliator :- i) Sri Ashim Das, Ld. Advocate, T.B.A., Agartala, Contact No. 9774342393;
05	05 (Matrimonial disputes)	Presiding Officer :- Smt. Sudipta Chowdhury, Ld. Judge, Family Court, West Tripura, Agartala; Conciliators :- i) Smt. Ishika Dan, Ld. Principal Counsellor, Judge Family Court, West Tripura, Agartala; ii) Smt. Mallika Debnath, Ld. Advocate, T.B.A., Agartala. Contact No. 9862444147;
06	06 (Matrimonial disputes)	Presiding Officer :- Sri V. P. Debbarma, Ld. Addl. Judge, Family Court, West Tripura, Agartala; Conciliators :- i) Smt. Jumili Debbarma, Ld. Principal Counsellor, Addl. Judge Family Court, West Tripura, Agartala; ii) Smt. Jyaita Debnath, Ld. Advocate, T.B.A., Agartala. Contact No. 7628006243;
07	07 (Criminal Compoundable Cases)	Presiding Officer :- Sri Purandar Prasad Paul, Ld. Chief Judicial Magistrate, West Tripura, Agartala ; Conciliator :- i) Sri Mihir Kanti Ray, Ld. Advocate, T.B.A., Agartala; Contact No. 9436129242;

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17. Smt. Dorothy Jamatia, Ld. Judicial Magistrate 1st Class, Court No. 01, Agartala, West Tripura, for kind information with a request to send all the records which are taken up for disposal in said Lok Adalat to bench No. 09;
18. The Ld. Judicial Magistrate 1st Class, Court No. 02, Agartala, West Tripura, for kind information with a request to send all the records which are taken up for disposal in said Lok Adalat to bench No. 09;
19. The Ld. Judicial Magistrate 1st Class, Court No. 03, Agartala, West Tripura, for kind information with a request to send all the records which are taken up for disposal in said Lok Adalat to bench No. 09;
20. Smt. Aparajita Singha, The Ld. Judicial Magistrate 1st Class, Court No. 04, Agartala, West Tripura, for kind information;
21. The Ld. Judicial Magistrate 1st Class, Court No. 05, Agartala, West Tripura, for kind information with a request to send all the records which are taken up for disposal in said Lok Adalat to bench No. 09 and also NI 03 Nos. of records send to bench No. 08 ;
22. The Ld. Judicial Magistrate 1st Class, Court No. 06, Agartala, West Tripura, for kind information with request a to send all the records which are taken up for disposal in said Lok Adalat to bench No. 09;
23. Sri Anjan Kanti Pal, Ld. Advocate, T.B.A., Agartala, for information
24. Md. Jahirul Islam, Ld. Advocate, T.B.A., Agartala, for information;
25. Sri Ashim Das, Ld. Advocate, T.B.A., Agartala, for information;
26. Smt. Anamika Dhar, Ld. Advocate, T.B.A., Agartala, for information;
27. Smt. Mallika Debnath, Ld. Advocate, T.B.A., Agartala, for information;
28. Smt. Jyaita Debnath, Ld. Advocate, T.B.A., Agartala, for information;
29. Sri Mihir Kanti Ray, Ld. Advocate, T.B.A., Agartala, for information;
30. Sri Amit Debbama, Ld. Advocate, T.B.A., Agartala, for information;
31. Smt. Jana Bhowmik, Ld. Advocate, T.B.A., Agartala, for information;
32. Office of the Ld. District & Sessions Judge, West Tripura, Agartala, for favour of kind information;
33. Office of the Ld. Judge, Family Court, West Tripura, Agartala, for favour of kind information;
34. Office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala, for favour of kind information;
35. The Court Inspector, Sadar Police Court, Agartala, West Tripura for kind information with a request to send a list who performed (Police Personal) the duty on that day;
36. The System Officer, Office of the Ld. District & Sessions Judge, West Tripura, Agartala for information with a request upload the same;
37. The Nazir, office of the Ld. District & Sessions Judge, West Tripura, Agartala for information and make necessary arrangement of the Lok Adalat benches;
38. The Nazir, office of the Ld. Judge, Family Court, West Tripura, Agartala for information; and for and make necessary arrangement of the Lok Adalat benches;
39. The Nazir, office of the Ld. Chief Judicial Magistrate, West Tripura, Agartala for information and make necessary arrangement of the Lok Adalat benches.
40. Sri Bimal Bhattacharjee, Head Clerk, DLSA, West Tripura, Agartala for information;
41. Miss. Mukta Deb, Data Entry Operator, Office of the District Legal Services Authority, West Tripura, Agartala for information and for uploading details of Lok Adalat to be held on 12.03.2022 in the NALSA portal;
42. Office file.


Convenor

National Lok Adalat, 2022
West Tripura :: Agartala